

REVIEW ON AND ANNUAL REPORT OF CENTRAL GOVERNMENT EMPLOYEES CONSUMERS COOPERATIVE SOCIETY LTD. NEW DELHI FOR 1981-82.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): On behalf of my colleague, Shri Nihar Ranjan Laskar,

I beg to lay on the Table

(1) A copy of the Annual Report (Hindi and English versions) of the Central Government Employees Consumer Co-operative Society Limited, New Delhi, for the year 1981-82 along with Audited Accounts.

(2) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Government Employees Consumer Co-operative Society Limited, New Delhi, for the year 1981-82.

[Placed in Library. See No. LT-6221|83].

MR. SPEAKER: I will not even consider if you do like this. I have said that it is under my consideration, Paswanji. I am getting the facts. Unnecessarily.....

(Interruptions)

MR. SPEAKER: I am not going to allow like this.

(Interruptions)\*\*

MR. SPEAKER: It is all right, I am looking into it. Nothing is going on record.

(Interruptions)\*\*

MR. SPEAKER: Shri Chandra Shekhar Singh.

REVIEW ON AND ANNUAL REPORT OF HINDUSTAN COPPER LTD. CALCUTTA FOR 1981-82.

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): I beg to lay on the Table

A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-

(1) Review by the Government on the working of the Hindustan Copper Limited, Calcutta, for the year 1981-82.

(2) Annual Report of the Hindustan Copper Limited, Calcutta, for the year 1981-82 along with Audited Accounts and the Comments of the Comptroller and Additor General thereon.

[Placed in Library See No. LT-6222|83].

MR. SPEAKER: Unnecessarily.....

(Interruptions)

MR. SPEAKER: I have listened to him. Professor, you are also becoming unreasonable.

(Interruptions)

MR. SPEAKER: Shri Chandra Shekhar Singh.

REVIEW ON AND ANNUAL REPORT OF NATIONAL PROJECTS CONSTRUCTION CORPORATION LTD. NEW DELHI FOR 1981-82 AND STATEMENT FOR DELAY.

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH): I beg to lay on the Table

(1) A copy each of the following (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-

(i) Review by the Government on the working of the National Projects Construction Corporation Limited, New Delhi, for the year 1981-82.

(ii) Annual Report of the National Projects Construction Corporation Limited, New Delhi, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.